

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
STARRED QUESTION NO 210  
ANSWERED ON 16.03.2022

**Coal Reserves**

**\*210. SHRI RAMESH CHANDER KAUSHIK:  
SHRIMATI NAVNEET RAVI RANA:**

Will the Minister of Coal be pleased to state:

- (a) the quantum of coal reserves available in the country at present;
- (b) the quantum of coal in tonnes produced by the Coal India Limited during each of the last three financial years;
- (c) the quantum of coal in tonnes imported in the country during the last three financial years; and
- (d) the details of the special measures initiated by the Coal India Limited to increase the production of coal?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES**  
**(SHRI PRALHAD JOSHI)**

**(a) to (d):** A statement is laid on the Table of the House.

---

**Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. 210 for reply on 16.03.2022 regarding Coal Reserves asked by Shri Ramesh Chander kaushik and Shrimati Navneet Ravi Rana.**

**(a):** As per the Inventory for Coal and Lignite as on 01.04.2021, the total assessed geological coal resource is 352125970000 tonnes..

**(b):** Raw coal production of Coal India Limited during each of the last three financial years is given below:

(Quantity in Tonnes)

Year	2018-19	2019-20	2020-21
Production	606,887,577	602,136,509	596,219,080

**(c):** Details of coal imported by India during the last three financial years are as under:-

(Quantity in Tonnes)

Year	2018-19	2019-20	2020-21
Coal Import	235,348,010	248,536,480	214,994,910

**(d):** Details of specific measures taken by Coal India Limited to increase the production of coal are as under:-

- Capacity addition through approval of new & expansion PR: CIL shall be adding capacity of about 289 Mty through approval of new & expansion PRs (Future Projects).
- Capacity addition through special dispensation in EC under clause 7(ii) of EIA 2006: this is an ongoing process and CIL is enhancing its capacity through efficiency enhancement under the special dispensation of EIA Act.
- Capacity addition in smaller subsidiaries: Smaller subsidiaries like ECL & BCCL are enhancing its capacity through marginal schemes and OC patches.
- Capacity augmentation through deployment of MDO: CIL has already initiated process for operating 15 nos. of mines through MDO having an ultimate capacity of about 170 Mty
- Use of Mass Production Technology (MPT) in UG mines wherever feasible: CIL intends to implement the application of more and more MPT in UG mines wherever feasible.
- Improving evacuation efficiency & capacity: Through FMC 1 & 2, CIL is in the process of eliminating inefficient and polluting road transport in favour of 44 CHPs, Silos through rail transport.
- Procurement of HEMM- Order value worth Rs. 8300 Crs have been placed for procurement of HEMM in CIL in 2019-20 & 2020-21. Equipment supply has been started during 2020-21 and will be followed during the subsequent years for enhancement of production capacity.
- Enhancement in evacuation facility from the mines to destination-Evacuation facilities like doubling of Tori-Shivpur Rail line, construction of connecting coal transport roads and sidings in CCL & MCL, construction of CHP-Silos in MCL & SECL are under implementation to facilitate enhancement of capacity utilisation of the mines.

- Out sourcing mining contracts- All outsourcing mining contracts for subsequent year are identified well in advance and firm actions being initiated well in advance.

----